

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 1115 of 2024

New Item Titled "Rampant Mining Causes Joshimath –like crisis in  
Uttarakhand's Bageshwar" appearing in India Today dated 14.08.2024

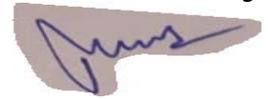
Vs.

Central Pollution Control Board & Ors.

## I N D E X

S.No.	Particulars	Pages
1.	Action Take Report on behalf of the Uttarakhand Pollution Control Board	
2.	Annexure 1 A copy of the email dated 14.11.2024	
3.	Annexure 2 A copy of the letter dated 09.04.2025 Along with list of mining units	
4.	Annexure 3 A copy of the order date 06.01.2025	

Filed by



[MUKESH VERMA]

Advocate for the Uttarkhand Pollution Control Board

Ch. No. 50, Old Block

Supreme Court of India,

New Delhi 110 001

(M) 9810108098

E-mail: [mvermadv@gmail.com](mailto:mvermadv@gmail.com)

New Delhi

Dated: 03.11.2025

174  
**Action Taken Report on behalf of Uttarakhand Pollution Control Board**

In the matter of  
Original Application no. 1115 of 2024

News Item Titled "Rampant Mining Causes Joshimath-like crisis in Uttarakhand's Bageshwar" appearing in India Today dated 14.08.2024

v.

Central Pollution Control Board & Ors.

1. That the above-mentioned matter was listed for hearing on 12.08.2025 wherein the Hon'ble National Green Tribunal was pleased to grant time to UKPCB for placing on record the action which has been taken for imposition of the environmental compensation.
2. That in compliance with the Hon'ble National Green Tribunal's order, the instant action taken report is being filed.
3. It is humbly submitted that the Director and Divisional Head, Central Pollution Control Board, vide email dated 14.11.2024, and letter dated 24.10.2024, requested the Member Secretary, Uttarakhand Pollution Control Board to furnish a report regarding the action taken by the concerned authorities in compliance with the order of the Hon'ble National Green Tribunal dated 30.08.2024 in O.A. No. 1115 of 2024. In this connection, a copy of the email dated 14.11.2024 is being filed and marked as **Annexure no. 1.**
4. That consequently, the Member Secretary, Uttarakhand Pollution Control Board, vide letter dated 09.04.2025, informed the Central Pollution Control Board that a total of 160 mining units are operational



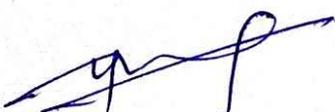
in Bageshwar District. Out of ~~these~~ <sup>175</sup> the Consent to Operate (CTO) granted to 104 mining units has been suspended, and Show Cause Notices have been issued to 56 mining units under the provisions of the Water (Prevention and Control of Pollution) Act, 1974, and the Air (Prevention and Control of Pollution) Act, 1981. In this connection, a copy of the letter dated 09.04.2025, along with the list of mining units whose consent has been suspended and the list of mining units to whom Show Cause Notices have been issued, is being filed herewith and marked as **Annexure No. 2.**

5. That at present the mining operations are under suspension, and no mining activity is being carried out in compliance with the order dated 06.01.2025 passed by the Hon'ble High Court in WP(PIL) no. 174 of 2024. Copy of the order dated 06.01.2025 is filed herewith and marked as **Annexure No. 3.**
6. That it is pertinent to mention that the Uttarakhand Pollution Control Board (UKPCB) is committed to ensure the compliance of the directions given by this Hon'ble Tribunal.
7. The above report is being submitted for the kind consideration of Hon'ble NGT.

  
(Dr. Parag Madhukar Dhakate)

Member Secretary

Uttarakhand Pollution Control Board



**Fw: Compliance of Hon'ble NGT-PB order dated 30.8.2024 in O.A. No. 1115/2024**

1 message

Uttarakhand PCB <msukpcb@yahoo.com>  
To: UKPCB LEGALCELL <ukpcblegalcell@gmail.com>

Wed, Oct 29, 2025 at 1:30 PM

**Office of the  
Member Secretary  
Uttarakhand Pollution Control Board  
Dehradun**

----- Forwarded Message -----

**From:** VINAY KUMAR UPADHYAY <vkupadhyay.cpcb@gov.in>**To:** msukpcb <msukpcb@yahoo.com>**Cc:** Nazim Uddin <nazim.cpcb@nic.in>; CPCB LUCKNOW <rdlucknow.cpcb@gov.in>; Puneet Tyagi <puneettyagi.cpcb@gov.in>**Sent:** Thursday, November 14, 2024 at 02:43:49 PM GMT+5:30**Subject:** Fwd: Compliance of Hon'ble NGT-PB order dated 30.8.2024 in O.A. No. 1115/2024**Email – Reminder**

To

The Member Secretary,  
Uttarakhand Pollution Control Board,  
Gaura Devi Bhavan, 46 B, IT Park,  
Sahastradhara, Dehradun-2480001

**Sub:** Compliance of Hon'ble NGT-PB order dated 30.08.2024 in O.A. No. 1115/2024.**Ref:** CPCB letter No. CM-13011/277/2024-LAW-HO-CPCB-HO, dated 24.10.2024.

Sir,

This has reference to the above mentioned letter and trailing e-mail dated 24.10.2024, wherein it is requested to provide a report in the matter. The same is still awaited.

It is once again requested to provide a report in this regard comprising factual status and action taken by the concerned authorities, at the earliest,

Yours faithfully,

Nazimuddin  
Director & Divisional Head-IPC-II

**Copy to:**

1. The Regional Director, Central Pollution Control Board,  
PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow – 226010

===== Forwarded message =====

**From:** Puneet Tyagi <puneettyagi.cpcb@gov.in>**To:** "msukpcb" <msukpcb@yahoo.com>**Cc:** "Nazim uddin" <nazim.cpcb@nic.in>, "CPCB RD LUCKNOW" <rdlucknow.cpcb@gov.in>, "VINAY UPADHYAY" <vkupadhyay.cpcb@gov.in>**Date:** Thu, 24 Oct 2024 19:24:34 +0530**Subject:** Compliance of Hon'ble NGT-PB order dated 30.8.2024 in O.A. No. 1115/2024

===== Forwarded message =====

**Speed Post/ Email**

CM-13011/277/2024-LAW-HO-CPCB-HO

Date: 24.10.2024

To  
The Member Secretary,  
Uttarakhand Pollution Control Board,  
Gaura Devi Bhawan, 46 B, IT Park,  
Sahastradhara, Dehradun 248001.

Sub: Compliance of Hon'ble NGT-PB order dated 30.8.2024 in O.A. No. 1115/2024

Sir,

Hon'ble NGT-PB has suo motu registered the news item titled "Rampant mining causes Joshimath-like crisis in Uttarakhand's Bageshwar" appearing in India Today dated 14.08.2024 as an Original Application. The news item is about Bageshwar District of Uttarakhand resulting in Joshimath-like situation in Kanda area, where cracks have appeared in homes, temples, fields, and roads due to mining activities.

Hon'ble NGT-PB has impleaded CPCB, UKPCB, RO-MoEF&CC (Dehradun) and District Magistrate, Bageshwar, as respondent and issued notice for filing the response by way of affidavit and has listed the matter for next hearing on 11.12.2024.

You are requested to provide a report in this regard comprising factual status and action taken by the concerned authorities, at the earliest, preferably within 15 days.

Yours faithfully,

(Nazimuddin)  
Director & Divisional Head-IPC-II

---

**2 attachments**

 **CPCB Letter dated 24.10.2024\_UKPCB\_OA 1115-2024.pdf**  
272K

 **NGT order dt\_30.08.2024\_OA no.1115 of 2024.pdf**  
113K



178

मुख्यालय

Annexure-2

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून

E-mail : ukpcblegalcell@gmail.com, दूरभाष : 0135-2607092

पत्रांक : यूकेपीसीबी/एच.ओ./सा0-183-815/2025/54,

दिनांक 04.04.2025

सेवा में,

निदेशक एवं डिविजन हेड-आईपीसी-॥

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

'परिवेश भवन' पूर्वी अर्जुन नगर,

दिल्ली-110032

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या 115/2024 News item titled "Rampant Mining cause Johsimath -like-crisis in Uttarakhand's Bageshwar appearing in India Today dated 143-08-2024 में पारित आदेशों के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्र CM-13011/277/2024-Law-HO-CPCB-HO/5782 दिनांक 24.10.2024 का संज्ञान लेना चाहें जिसमें आपके द्वारा बागेश्वर जनपद में संचालित खनन उद्योगों की अद्यतन स्थिति एवं कार्यवाही के सम्बन्ध में सूचना चाही गयी है। तत्क्रम में अवगत कराना है कि बागेश्वर जनपद में कुल 160 खनन उद्योग संचालित हैं। जिसमें से 104 खनन उद्योग को निर्गत की गयी जल/वायु सहमति Suspend कर दी गयी है तथा 56 खनन उद्योगों को जल/वायु अधिनियम के अन्तर्गत कारण बताओ निर्देश निर्गत किये किये गये हैं जिसकी सूची संलग्न है। सूचनार्थ सादर प्रेषित।

संलग्नक: यथोपरि।

भवदीय

(डा0 पराग मधुकर धकाते)

सदस्य सचिव

## List of Mining Units in Bageshwar (Consent Suspended)

S.No.	Name of the unit	Address	Validity Period	Consent suspended Date
1	Lalit Mohan Joshi	Vill:-Khauldandi Tehsil & Distt:- Bageshwar	31.03.2025	15.02.2025
2	M/s Jai Shree Hari Soapstone Chirang	Vill:-Tuped Tehsil & Distt:- Bagehwar	31.03.2025	15.02.2025
3	Garua Sirmoli soapstone mine(Darwan singh Parihar)	Vill:-Garuna Sirmoli Tehsil:-Kanda Distt:-Bageshwar	31-03-2029	15.02.2025
4	Shri Naveen Kumar Formerly Shri Goapl Ram	Vill:-Bheruchaubata Tehsil & Distt:- Bagehwar	31-03-2028	15.02.2025
5	ALMORA MAGNESITE LIMITED	Chirang,Bageshwar	31-03-2025	15.02.2025
6	Kantilal Shah	Vill:-Nayal, Tehsil & Distt:- Bagehwar	31-03-2027	15.02.2025
7	Puran Chandra Tewari	Bhittalgaon Tehsil & Distt:- Bagehwar	31-03-2026	15.02.2025
8	Harunath Mines and minerals	Vill:-Adhyoli Kanda Bageshwar	31-03-2025	15.02.2025
9	M/S Shri Shakti mines	Khulrang chaura Bageshwar	31-03-2025	15.02.2025
10	Agri Minerals	Kumal Dev Bageshwar	31-03-2025	15.02.2025
11	Siddhballi Mine And Minerals	Maintara Bageshwar	31-03-2025	15.02.2025
12	Shri Rajendra Singh Nagarkoti (Partner)	Banstoli Ragoli Kanda Bageshwar	30.09.2028	15.02.2025
13	Thakur Singh Gariya	Nargada,Bageshwar	31.03.2029	15.02.2025
14	Prakash Singh Nagarkoti	Kimoli Bageshwar	31-03-2028	15.02.2025
15	M/s Rudra Mines	Dhunga Bageshwar	31-03-2026	15.02.2025
16	M/s Mahesh Singh Bhauryal	Sirala Raikhola Bageshwar	31-03-2026	15.02.2025
17	Dhaulinaag Mines	Garva Sirmoli Kanda Bageshwar	31-03-2025	15.02.2025
18	NIRMALA DAFOUTI	Pokhari Bintoli Bageshwar	31-03-2025	15.02.2025
19	Kamla Devi Bafila	Totigard Distt:-Bageshwar	31-03-2025	15.02.2025
20	Rajendra Prashad Tiwari	Simkhet Tehsil & Distt:-Bageshwar	31-03-2028	15.02.2025
21	SHRI UMMED SINGH KALAKOTI	Garvwa Sirmoli kanda Bageshwar	31-03-2026	15.02.2025
22	Sangam Minerals	Karuli Bageshwar	31-03-2025	15.02.2025
23	M/s Balraj Associates	Karuli Tehsil & Distt:-Bageshwar	24-03-2028	15.02.2025
24	Balwant Singh Bhauryal	Sirala Gaon & Raikhota Gaon Bageshwar	31-03-2025	15.02.2025
25	Kanti Lal Shah	Nayal,Bageshwar	31-03-2027	15.02.2025
26	Sandeep Sah And Shasank Sah	Naugaon, Dugnakuri Bageshwar	31-03-2027	15.02.2025
27	M/s Star Mines and Minerals(Jaanki Rathor)	Karuli Tehsil & Distt:-Bageshwar	31-03-2027	15.02.2025

28	Ms Sunshine and Minerals	Khuldoori Baldoori Tehsil & Distt:- Bageshwar	31-03-2027	15.02.2025
29	Uttarakhand Mine Minerals(Pankaj Bhatt)	Khuldori Baldoori Tehsil & Distt:- Bageshwar	31-03-2027	15.02.2025
30	Bharat Singh Bhakuni	Pagna Tehsil:-Bageshwar	31-03-2027	15.02.2025
31	Prakash Singh Dhapola and Hem Chandra Upreti	Talla Dhapoli Kanda Bageshwar	31-03-2027	15.02.2025
32	M/s Gucheti Mines	Naugaon, Bageshwar	31-03-2027	15.02.2025
33	RAJANI SHAHI AND GOVIND SINGH	Teekh Tehsil:-Kapot Distt:- Bageshwar	31-03-2027	15.02.2025
34	M/s Talla Sanyuda Soapstone Mines(Kishor Singh)	Talla Sanyuda Tehsil & Distt:- Bageshwar	31-03-2027	15.02.2025
35	SAI MINES AND MINERALS	Surkaligaon Dugnakuri Bageshwar	30.09.2027	15.02.2025
36	Harish Chandra Kandpal and Kailash chandra bhatt	Jagthali and Bajina Kanda Bageshwar	31-03-2027	15.02.2025
37	JAI AMBIKA MINES	Jalthakot Tehsil & Distt:- Bageshwar	31-03-2027	15.02.2025
38	M/S SHIV SHAKTI MINE AND MINERALS	Nayal Bhiladi Tehsil & Distt:- Bageshwar	31-03-2027	15.02.2025
39	RAJENDRA PRAKASH UPADHYAY	Kholiyagaon Tehsil & Distt:- Bageshwar	31-03-2027	15.02.2025
40	RAJENDRA SINGH DAFOTI	Sakira Tehsil & Distt:-Bageshwar	31-03-2027	15.02.2025
41	Ganganath Minerals	Loharkhet and Dhapoli Bageshwar	31-03-2027	15.02.2025
42	Savita Tiwari	Jalthakot Tehsil & Distt:- Bageshwar	31-03-2027	15.02.2025
43	Smt Khimuli Devi W o Late Harak singh Kanwal	Dhunga Patli Tehsil & Distt:- Bageshwar	31-03-2027	15.02.2025
44	Manish Nand Kishore Agarwal And Vimal Kumar Agarwal	Nayal Dhapola Bageshwar	31-03-2027	15.02.2025
45	DEWAN SINGH RAUTELA, DURGA DHAPOLA AND PANKAJ KUMAR DHAPOLA	Bhataura Tehsil & Distt:- Bageshwar	31.03.2027	15.02.2025
46	Umed Singh Kalakoti	Maintara Tehsil & Distt:- Bageshwar	31-03-2026	15.02.2025
47	M/s Jai Mata Di Mines	Dayali Kiroli Dugnakuri Bageshwar	31-03-2025	15.02.2025
48	Govind Singh Rautela	Palichak Titoli, Kanda Bageshwar	31-03-2026	15.02.2025
49	Manoj Kumar Sah And Yogendra Singh Harariya	Surkaligaon Dugnakuri Bageshwar	31-03-2026	15.02.2025
50	Nandita Tewari	Vill-Kanda Tharp, Tehsil-Kanda, Bageshwar	31-03-2026	15.02.2025

51	Kamlesh Prashad S/o Yogeshwar Prashad (N.S Corporation).	Reemakutti, Dugnakuri, Bageshwar	31-03-2029	15.02.2025
52	Maa Durga Mines	Village- Pachar, Tehsil-Dugnakuri, District-Bageshwar Bageshwar	30.09.2028	15.02.2025
53	Shri Ram Bharat mines	DHAPOLI, BAGESHWAR Bageshwar	31-03-2026	15.02.2025
54	Katiyar Mining and Industrial Corporation	Village - Surkhali, Tehsil - Kanda, Distt. - Bageshwar	31.03.2029	15.02.2025
55	M/s Parvatiya Mine(M/s Kunoli Seonera Soapstone Mine)	Vill-Khunauli, Tehsil-Dugnakuri, Bageshwar	31.03.2026	15.02.2025
56	M/s Haidakhan Mines(M/s Pungar valley Soapstone Mine)	Vill-Baikodi, Bageshwar	31.03.2025	15.02.2025
57	M/s Smt.Kunti Parihar W/O Jawahar Singh Parihar	Baida Majheda, Kapkot, Bageshwar	31.03.2025	15.02.2025
58	DIWAN SINGH PAPOLA	Village:-Khati Gaon & Ragdev	31.03.2025	15.02.2025
59	PURAN SINGH MAJILA AND HIMANSHU SAGTA	Village:-Pangchora Tehsil:-Kanda Bageshwar	31.03.2025	15.02.2025
60	M/s Khetwal Mines Karuli	Vill:-Karuli Tehsil & Distt:- Bageshwar	31.03.2025	15.02.2025
61	M/s Onkar Minerals Edda	Vill:-Edda Tehsil & Distt:- Bageshwar	31.03.2025	15.02.2025
62	M/s Jai Shi Ganganath Minerals	Bageshwar	31.03.2025	15.02.2025
63	MsHarsh Kumar Mehra	Vill:-Musyoli Tehsil & Distt:- Bagehwar	31-03-2026	15.02.2025
64	ALMORA MAGNESITE LIMITED	Jhiroli, Kafaligair, Bageshwar	31.03.2025	15.02.2025
65	Puran Chandra Tewari	Gairkhet Tehsil & Distt:-Bagehwar	31-03-2026	15.02.2025
66	Vikram singh shahi	Vill:-Betel Gaon Kapkot Bageshwar	31.03.2025	15.02.2025
67	M/S Rudrani mines	Malla Sanynda Bageshwar	31.03.2025	15.02.2025
68	M/S Maa bhagwati mines	Bheedi Tehsil & Distt:- Bageshwar	31-03-2025	15.02.2025
69	Jay Maa Bhagwati Bhatnikot Mines	Bhatnikoti Tehsil & Distt:- Bageshwar	31-03-2025	15.02.2025
70	Khimuli Devi( Jaagnath Minerals)	Bharo chaubata Bagehwar	31.03.2025	15.02.2025
71	Shankar Singh Dafouti	Bintoli, Bageshwar	31-03-2025	15.02.2025
72	Thakur Singh Gariya	Surkaligaon, Dugnakuri, Bageshwar	31.03.2025	15.02.2025
73	KRD MINERALS	Bhatnikoti Tehsil & Distt:- Bageshwar	31-03-2025	15.02.2025
74	SHRI DARBAN PURI	Manigaon Kanda Bageshwar	31.03.2029	15.02.2025
75	Govind Singh Bhauryal	Dayali Kiroli Dugnakuri Bageshwar	31-03-2027	15.02.2025
76	M/s Deep Chandra Verma	Nagkanyal Kanda Bageshwar	31-03-2027	15.02.2025

77	DINESH SINGH PARIHAR	Bajina kanda Bageshwar	31-03-2027	15.02.2025
78	M/s Asha Garia & Vijay Kumar Mittal	Kurauli Totigarh Dugnakuri Bageshwar	31-03-2027	15.02.2025
79	H B Corporation	Musyoli Tehsil & Distt:-Bageshwar	31-03-2027	15.02.2025
80	Gopal Ram	Bheruchaubatta Tehsil & Distt:-Bageshwar	31-03-2027	15.02.2025
81	KEDAR SINGH, LAXMAN SINGH AND RAMESH CHANDRA SINGH	Nayal Biladi Tehsil & Distt Bageshwar	31-03-2027	15.02.2025
82	Parth Minerals	Gumti Tehsil & Distt:-Bageshwar	31-03-2027	15.02.2025
83	Bhuwan Chand Tiwari	Nayal Chamoli Tehsil & Distt:-Bageshwar	31-03-2027	15.02.2025
84	Jatindra Kaur Wo Late Shgurdeep Singh(Pungar Valley Soapstone)	BhairuChaurbata Tehsil & Distt:-Bageshwar	31-03-2025	15.02.2025
85	Pungar Valley Soap Stone Private Limited	Baikori Tehsil & Distt:-Bageshwar	31-03-2025	15.02.2025
86	Devbhoomi Mines(Ramesh Chandra pandey)	Khabata Kanda Bageshwar	31.03.2027	15.02.2025
87	DINESH CHANDRA SINGH SINGH GARIA	Kiroli Kafli Udyar, Bageshwar	31-03-2026	15.02.2025
88	SURENDRA SINGH BHORYAL AND GOVIND SINGH DHAMI	Maholi Dugnakuri Bageshwar	31-03-2026	15.02.2025
89	Madho Singh Papola	Gulam Pargarh Kapkot Bageshwar	31-03-2026	15.02.2025
90	Pratap Singh Garia S/O Hayat Singh Garia	Kiroli Kafli Bageshwar	31-03-2027	15.02.2025
91	Madho Singh Papola	Gulam Pargarh Kapkot Bageshwar	31.03.2026	15.02.2025
92	Kathmulia Gadelikhet Soapstone Lease Rajendra Prasad Tiwari	Village- Kathumila Gadelikhet, Tehsil - Bageshwar, District- Bageshwar , State- Uttarakhand Bageshwar	31.03.2028	15.02.2025
93	M/s Bangchudi Soapstone Mining Project - Shri Ansul Gariya	Village- Bangchudi, Tehsil & District- Bageshwar, Uttarakhand	31.03.2025	15.02.2025
94	Shri Shakteshwar Mahadev Mine and Minerals( Jitendra Aithani)	Village- Pagana, Tehsil & District- Bageshwar, Uttarakhand	30.09.2029	15.02.2025
95	DIWAN SINGH PAPOLA	Khatigaon, Udiyur, Kafali, Bageshwar	31.03.2025	15.02.2025
96	Jay Maa Bhagwati Bhatnikot Mines	Village- Bhatnikote, Tehsil- Bageshwar, Distt- Bageshwar	31-03-2025	15.02.2025
97	Dhaulinaag Mines(Mangal Singh Dhami)	Village-Garwua Sirmoli, Tehsil- Kanda, Distt- Bageshwar	31-03-2025	15.02.2025
98	khadak singh Dafauti	Village- Chauni, Chamadthal, & Nayal, Tehsil & District- Bageshwar, Uttarakhand	30.09.2028	15.02.2025

99	M/s Harish Mehta( Shri praksah Mehta & Renu Mehta)	Vill-Rataish,Bageshwar	31.03.2028	15.02.2025
100	M/s Madhawanand Pathak	Thadaizar Bageshwar	31.03.2026	15.02.2025
101	M/s Bhuwan Chandra Joshi	Vill-Bajina, Bageshwar	31.03.2027	15.02.2025
102	M/s Wave Mine Pvt.Ltd.	Gadera,Kapkot,Bageshwar	31.03.2028	15.02.2025
103	M/s Diwan Singh Papola	Papoli,Lagga Kafli,Udiyar,bageshwar	31.03.2029	15.02.2025
104	M/s Diwan Singh Papola	Kafali Papoli,Dugnakuri,Bageshwar	31.03.2029	15.02.2025

## List of Show Cause Notices Mining Units Of Bageshwar

S.No,	Name of the Unit	Address	Validity Period	Date of Show Cause
1	Ummed Singh Shahi	Ason Kapkot Bageshwar	30-09-2024 Applied	15.02.2025
2	Shri Prem Singh Dhama So Late Shri Padam Singh	Dhapti Kanda Bageshwar	31-03-2024 ( Notice Sent for Applied)	15.02.2025
3	Amjhajoo Soap Stone Mine(Thakur Singh Gariya)	Village Amjhao Tehsil Dugnakuri & Distt. Bageshwar	31.03.2024 (Applied)	15.02.2025
4	M/s Suresh Singh Gariya( M/s Jharkot Soapstone Mine)	Vill-Jharkot, Tehsi & Distt-Bageshwar	31-03-2024 ( Notice Sent for Applied)	15.02.2025
5	Kanti Lal Shah	Jalthakot Tehsil & Distt:-Bageshwar	Valid CTE	15.02.2025
6	SHRI UMMED SINGH KALAKOTI	Vijaypur kanda Bageshwar		15.02.2025
7	Thakur Singh Gariya	Udiyar, Papoli, Bageshwar		15.02.2025
8	Anand Singh Kalakoti Soapstone Mine	Papaun Tehsil & Distt:-Bageshwar	31-03-2024	15.02.2025
9	Ganesh Dutt Nainwal S/o Kesav Dutt Nainwal	vill- Pagna, Tehsil- Kaflogair Bageshwar	31-03-2023	15.02.2025
10	Smt Kanchan Bansal Wo Late Shri Ashok Kumar Bansal	Totigard Tehsil:-Dugnakuri Distt:- Bageshwar	31-03-2023	15.02.2025
11	Devbhoomi Mines	Vill-Devali, Bageshwar		15.02.2025
12	M/s Balaji Minerals	Chakpahruda Dugnakuri Bageshwar	31-03-2022	15.02.2025
13	Nandita Tewari	Sunargaon, Kanda, Bageshwar	-	15.02.2025
14	Kamlesh Prashad S/o Yogeshwar Prashad (N.S Corporation, Jharcot))	Jharkot, Bageshwar	31.03.2024	15.02.2025
15	GEETA BHARYAL	Saniudiyar Tehsil:-Bageshwar	23-09-2023	15.02.2025
16	Girish Chandra Petshali	Kande kanyal Tehsil:-Kanda Bageshwar	31-03-2021	15.02.2025
17	Nauling Minerals(Laxman singh Chauhan)	Vill- Kidai post- Horali kapkote Bageshwar	Applied	15.02.2025
18	Smt Khashti Danu W/o Shri Tej Singh Danu (Soapstone Mines)	KHASRA NO 151, 152, 153 VILLAGE TOLI TEHSIL KAPKOT BAGESHWAR UTTARAKHAND	Applied	15.02.2025
19	New Hills Mines & Minerals	Vill-Kidai, Tehsil-Dugnakuri, Bageshwar		15.02.2025
20	M/s Harish Mehta	Vill-Rataish, Bageshwar		15.02.2025
21	M/s Kuldeep Singh Bisht	Vill-Kandey Kanyal, Bageshwar		15.02.2025
22	Krishna Singh Parihar, Shri Deb Singh	Vill-Kande Kanyal, Tehsil-Kanda, Bageshwar		15.02.2025
23	Suneel Kumar Petshali	Leeti, Kapkot, Bageshwar		15.02.2025
24	Tek Chand Kapoor	Baitoli, Bageshwar	31.03.2021	15.02.2025
25	Jagdish Singh Kalakoti	Jharkot, Bageshwar		15.02.2025

26	M/s Kundan Singh Negi	Seeshakhani, Bageshwar		15.02.2025
27	M/s Amba Mine & Minerals	Oliyagaon, Bageshwar		15.02.2025
28	M/s Inder Lal Bajrang	Vill-Jakheda, Bageshwar		15.02.2025
29	M/s Inder Lal Bajrang	Haapti, Kapdi, Bageshwar		15.02.2025
30	M/s Jeewan Singh Khetwal	Vill-Naugaon, Tehsil-Bageshwar, Distt-Bageshwar		15.02.2025
31	M/s Dhan Singh Bafila	Vill-Bafilagaon, Tehsil-Dugnakuri, Bageshwar		15.02.2025
32	M/s Dhan Singh Bafila	Vill-Thadaejjar, Tehsil-Dugnakuri, Bageshwar		15.02.2025
33	M/s Ganga Prashad Pandey	Vill-Bastoli, Bageshwar	06.02.2022	15.02.2025
34	M/s Sachin Tiwari	Vill-Jalthakot, Bageshwar		15.02.2025
35	M/s Sher singh Dhapola	Vill-Dhapola shrera, Bageshwar	31.03.2023	15.02.2025
36	M/s M.R Minerals	Vill-Joshigaon, Bageshwar		15.02.2025
37	M/s Pankaj Bhatt	Vill-Toli, Jagthali, Kanda, Bageshwar		15.02.2025
38	M/s Harish Chandra Lohani	Vill-Rankot, Maithara, Bageshwar		15.02.2025
39	M/s Subodh Lal Sah	Vill-Dungapatali, Bageshwar		15.02.2025
40	M/s Mahesh Pant	Vill-Garuwasirmoli, Kanda, Bageshwar		15.02.2025
41	M/s Anand Giri Goswami	Vill-Jhopda, Bageshwar		15.02.2025
42	M/s Jeewan Singh Khetwal	Vill-Papon, Bageshwar		15.02.2025
43	M/s Praveen Singh Papola	Vill-Kidai, Dugnakuri, Bageshwar		15.02.2025
44	Shri Govind Singh S/o Sher Singh Chaunala, Kunjar Singh Raikhola	Thadaizar Bageshwar		15.02.2025
45	M/s Bhupendra Singh Bhauryal S/o Indra Singh	Kuroli Gairsaneti, Dugnakuri, Bageshwar		15.02.2025
46	Sundar Singh Mehra	Patal, Dugnakuri, Bageshwar		15.02.2025
47	M/s Ramesh Singh Chauhan	Kidai, Dugnakuri, Bageshwar		15.02.2025
48	M/s Govind Giri Goshwami (Malladesh Soapstone Mine)	Malladesh, Farsali, Kapkot, Bageshwar	31.03.2024 Applied	15.02.2025
49	M/s Ramesh Singh Majila	Jalthakot Tehsil & Distt:-Bageshwar		15.02.2025
50	M/s Fateh Singh Parihar	Garuwasirmoli, Bageshwar		15.02.2025
51	M/s Bhupal Singh Kanwal	Musyoli Tehsil & Distt:-Bageshwar		15.02.2025
52	M/s Hirdesh Kumar Sah	Surkaligaon, Bageshwar		15.02.2025
53	M/s Umesh Chandra Pandey	Chiflet Palichak, Bageshwar		15.02.2025
54	M/s Devesh Srivastava S/o Kamlesh Prasad	vill- Rima Quti, Tehsil-Dugnakuri, Bageshwar	31.03.2024	15.02.2025

186

55	M/s Ramesh Chandra singh Gariya	Gadera, Kapkot, Bageshwar	15.02.2025
56	M/s Shri Harish Chandra S/o Lal Singh	BhairuChaurbata Tehsil & Distt:- Bageshwar	15.02.2025

✓

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
	06.01.2025		<p>WPIL No. 202 OF 2024</p> <p>With</p> <p>WPIL NO.174 OF 2024</p> <p><b><u>Hon'ble G. Narendar, C.J.</u></b></p> <p><b><u>Hon'ble Manoj Kumar Tiwari, J.</u></b></p> <p>Mr. Vinay Kumar, learned counsel for the petitioner in WPIL No.202 of 2024.</p> <p>2. Mr. Dushyant Mainali, learned <i>Amicus Curiae</i>.</p> <p>3. Mr. P.C. Bisht, learned Additional Chief Standing Counsel for the State.</p> <p>4. Mr. Aditya Pratap Singh, learned counsel for the Uttarakhand State Pollution Control Board.</p> <p>5. Dr. Aman Rab, learned counsel for the SEIAA.</p> <p>6. Heard learned counsel for the petitioner, learned <i>Amicus Curiae</i>, the Court Commissioners, namely, Mr. Mayank Rajan Joshi and Mr. Sharang Dhulia and learned State Counsel.</p> <p>7. In compliance with the order 09.12.2024, the Court Commissioners have submitted a report into the Court today.</p> <p>8. The report is not merely alarming, but is also shocking. The report and the photographs clearly demonstrate complete lawlessness by the miners, and are proofs of local administration turning a blind eye to</p>

the transcription. Further, the report and the photographs, *prima facie*, demonstrate that further mining operations, which have already damaged dwelling houses, are likely to result in landslides and definite loss of lives. The ironical part is that trained officers have permitted mining operations at the base of the hillock, when habitations in the revenue villages are found on the top of the hillock. The photographs also indicate huge crevasse indicating impending landslides which would definitely lead to huge loss of lives. Hence, pending further orders, all mining operations in Bageshwar district shall stand suspended with immediate effect.

9. A copy of this order be forwarded to the Director, Geology and Mining Department, Uttarakhand, who shall communicate the same to the miners and ensure implementation of this order. The Director, Geology and Mining Department is made personally responsible for implementation of this order.

10. The *Amicus Curiae* shall bring on record and implead all the lease holders and also array the officers of the concerned department as party- respondents to the PIL.

11. We wish to place on record our appreciation for the strenuous efforts put in by the Court Commissioner, namely, Mr. Mayank Rajan Joshi and Mr. Sharang Dhulia, despite dubious efforts on the part of vested interests.

12. For compliance, list along with Writ Petition (PIL) Nos.137 of 2022 and 35 of 2024, on 09.01.2025, on which date, the Director, Geology and Mining

189  
Department and the Secretary, Industrial Development, shall be physically present before this Court. The concerned District Magistrate shall also be present before this Court on the next date.

13. The Director, Geology and Mining Department shall immediately release to the Court Commissioners the remuneration fixed by this Court under order dated 09.12.2024.

14. The Registry is directed to communicate the order to the concerned Director, Secretary and District Magistrate by way of e-mail today itself.

(Manoj Kumar Tiwari, J)

(G. Narendar, CJ)

06.01.2025

06.01.2025

NISHANT